# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

#### **LOK SABHA**

## **UNSTARRED QUESTION NO.†3786**

TO BE ANSWERED ON THE 24th March 2017/ Chaitra 3, 1939 (SAKA)

### **Electoral Bond Scheme**

†3786. SHRI JANARDAN MISHRA: SHRI OM PRAKASH YADAV: SHRI SUMEDHANAND SARSWATI:

Will the Minister of FINANCE be pleased to state:

- (a) the salient features of the Electoral Bond Scheme;
- (b) whether the Government has set any time limit for introduction of the said scheme; and
- (c) if so, the details thereof?

#### **ANSWER**

The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): Electoral bonds scheme is one of the announcement made in the budget for the FY 2017-18 to cleanse the system of funding of political parties, wherein, an amendment is being proposed to the RBI Act to enable the issuance of electoral bonds in accordance with the scheme. Under this scheme, a donor could purchase bonds from authorised banks against cheque and digital payments only. They shall be redeemable only in the designated account of a registered political party. These bonds will be redeemable within the prescribed time limit from issuance of bond.

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